

(b) whether the total demand for the first half of the year 1961 of the State has been met; and

(c) if not, the reason for the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The requirements as furnished by the State Governments are as under:—

| Year | Metric Tons |
|---------|-------------|
| 1961-62 | 82,895 |
| 1962-63 | 94,295 |
| 1963-64 | 100,466 |
| 1964-65 | 107,254 |
| 1965-66 | 114,721 |

(b) Demands and allocations are made according to financial year. With the liberalisation of distribution control, the States are asked to give their demand in respect of restricted categories only. In respect of relaxed categories the demands are planned in full. Against the demand of 14,245 tons of restricted categories for the first half-year of 1961-62, 4,418 tons were allocated to the Kerala State under various quota-heads. The actual despatches of steel to Kerala during the six months ending May 1961 have been about 18000 tons. The despatch of pig iron during the same period was about 1,700 tons. These despatches are, however, against the indents planned in earlier periods.

(c) It is not possible to meet the demand in full as the total availability at the moment is less than the total demands.

Iron Ore in Bastar

1081. { **Shri Subodh Hansda:**
Shri S. C. Samanta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the exploitation of the Bailadila Iron Ore in Bastar District, Madhya Pradesh, has started; and

(b) if so, whether this is being exploited in private sector or public sector?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The development of iron ore deposits in Bailadila has been entrusted to the National Mineral Development Corporation Ltd., a wholly Central Government owned undertaking. The Indian Bureau of Mines is carrying on, on behalf of the Corporation, detailed exploration in the area. Based on the results of the exploration, a scheme will be prepared for the exploitation of these deposits. Actual exploitation is expected to start from the latter half of 1965.

करनाल हत्याकाण्ड का मामला

१०८२. श्री प्रकाशवीर शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) करनाल हत्याकाण्ड के तथा-कथित अभियुक्त श्री डी० एस० प्रेवाल, भूतपूर्व सुपरिन्टेन्डेण्ट आफ पुलिस के खिलाफ जो विभागीय जांच हो रही थी वह पूर्ण हो गई है ;

(ख) यदि हां, तो जांच कमेटी किन परिणामों पर पहुंची ;

(ग) यदि नहीं, तो इसके क्या कारण हैं और अभी कितना समय उसमें और लगेगा ;

(घ) क्या यह सम्भव है कि जांच कार्य पूरा होने पर श्री छ ही श्री प्रेवाल का से बाहर कहीं स्थान-परिवर्तन कर दिया जायेगा ; और

(ङ) क्या यह सच है कि पंजाब हाई कोर्ट ने फैसले में जो बातें उनके खिलाफ लिखी थीं और सुप्रीम कोर्ट ने उनको फैसले में रहने दिया, उस सम्बन्ध में पंजाब के मुख्य मंत्री जी से कुछ पूछा गया था ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (अति दायर) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) भारत सरकार को यह सूचना मिली है कि श्री ग्रेवाल ने अभी तक दोपारोष का कोई लिखित उत्तर नहीं दिया है। उन्होंने भारत सरकार को एक अग्र्यावेदन भेजा था जो विचाराधीन है। अग्र्यावेदन के निर्णय तक प्रान्तीय सरकार ने जांच को रोक रखा है।

(घ) जब तक जांच का निर्णय नहीं हो जाता है इस प्रश्न का उत्तर देना संभव नहीं है।

(ङ) जी नहीं।

Dead Body in Qutab Minar

1083. { **Shri P. G. Deb:**
Maharajkumar Vijaya
Ananda:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether a body of young woman was found dead in the Qutab Minar on the 17th June, 1961; and

(b) if so, the reasons for not keeping proper watch over the place?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) A young woman was found dead in a corner of Quwatul Islam Mosque adjoining Qutab Minar on the 16th June, 1961. The case has been detected and will be put up to court shortly.

(b) A whole-time chowkidar is employed at Qutab Minar. A police constable remains on duty there between 9 a.m. and 10 p.m. daily. Besides, two constables patrol this area between midnight and 4 a.m. A strict watch is kept on all suspicious persons and action taken wherever necessary.

Polytechnics in Kerala

1084. { **Shri P. G. Deb:**
Maharajkumar Vijaya
Ananda:

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether some polytechnics in Kerala State have been threatened with disaffiliation as they do not have adequate laboratory equipment; and

(b) if so, why no foreign exchange has been released for such useful purpose?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) According to a report received from the State Government, technical institutions in the State are inadequately equipped due to shortage of foreign exchange and one of the engineering colleges has been threatened with disaffiliation by Kerala University.

(b) Foreign exchange difficulty has affected all technical institutions in the country. Kerala institutions have been given a share of the foreign exchange available which is totally inadequate to meet the full requirements of the institutions. The whole position is under review.

Indian Pilot missing near Coast of Wales

1085. { **Shri P. G. Deb:**
Dr. Ram Subhag Singh:
Maharajkumar Vijaya Ananda:

Will the Minister of **Defence** be pleased to state:

(a) whether the Indian pilot who was missing near the coast of Wales in June 1961, has since been traced out; and

(b) if not, the details of the enquiry?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir.